

National Company Law Tribunal

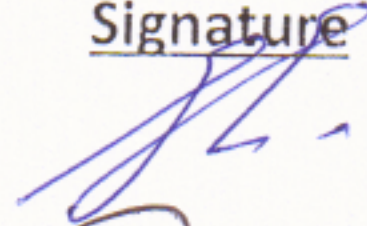
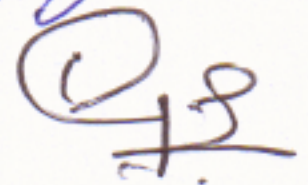
Allahabad Bench

CP NO. 130/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Radiance Web Technologies Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the Companies Act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	Shahid Kazmi	Adv.	Petitioner	
2.	Krishna Dev Vyas	Adv.	ROC	

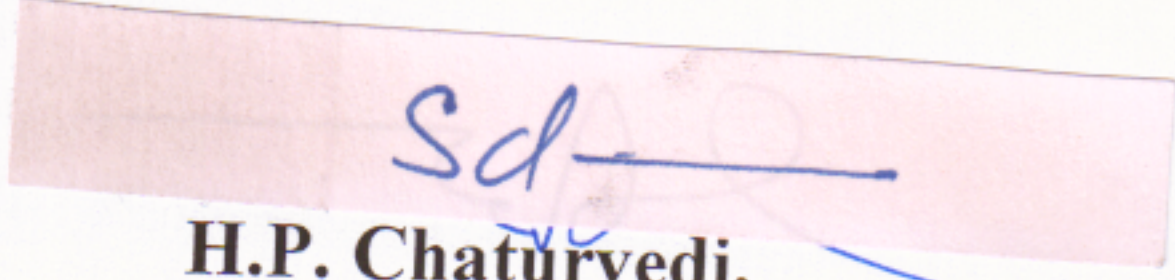
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Sh. Shahid Kazmi, Advocate for the petitioner. Sh. Krishna Dev Vyas, CGSC for the ROC. He informs that comments on behalf of the ROC are under preparation which could not be prepared earlier for want of a copy of the present company petition. In view of this, the petitioner is advised to serve a spare copy of the company petition to the ROC, Kanpur.

The matter be listed on 11th December, 2017.

Dated:20.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


Sd-
H.P. Chaturvedi,
Member (Judicial)